

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 133
CP/114(AHM)2018
IA/137(AHM)2020
Co.A/30 of 2021

Order under Section 241-242

IN THE MATTER OF:

Gopal Dhirajlal Vadalía & Ors

.....Applicant

V/s

Prabhat Solvent Extraction Industries Pvt Ltd & Ors

.....Respondent

Order delivered on ..05/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Chockalingam Thirunavukkarasu, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Saurabh Soparkar, Sr. Advocate along with Mr. Jaimin Dave, Advocate.

For the Respondent : Mr. Navin Pahwa, Sr. Advocate for Respondents 1-4
Mr. Anuj K. Trivedi, Advocate for Respondents 5,6,7 & 8
Mr. Arjun Sheth, Advocate for Respondent no.9

ORDER

Co.A 30 of 2021 is to come up for hearing in which pleadings are complete.

We direct parties to complete the pleadings within two weeks in the main matter by exchanging inter-se.

We also direct parties to upload the submissions and pleadings on e-portal.

Matter stands adjourned to 26.07.2021



(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)



(MADAN B GOSAVI)
MEMBER (JUDICIAL)